

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 7**  
**(IB)-800(PB)/2022**

**IN THE MATTER OF:**

Srei Equipment Finance Limited ..... Petitioner/Applicant  
Vs.  
Pratyush Infrastructure Private Limited ..... Respondent

**Order Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 06.02.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Adv. Bhaskar Aditya, Adv. Arjun Aggarwal

**ORDER**

At request, list the matter on 13.03.2023.

Sd/-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

Sd/-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

06.02.2023  
ANAND DUBEY